GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. 362 TO BE ANSWERED ON 18.12.2017

IMPLEMENTATION OF SKILL DEVELOPMENT PROGRAMME

362. SHRI MOHD. SALIM

SHRI MD. BADARUDDOZA KHAN

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government has conducted any review of the implementation of schemes being implemented for Skill Development and if so, the details thereof; and
- (b) the details of Institutions providing Skill Development Training State-wise including West Bengal?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE)

(a) After the successful implementation of Pradhan Mantri Kaushal Vikas Yojana 2015-16, the scheme has been modified to make it more effective, transparent and beneficiary oriented. PMKVY 2016-20 aims to train 10 million youth for the period of 2016-2020 with a total outlay of Rs 12,000 crores. The objective of this Scheme is to encourage and promote Skill Development for the youth throughout the country, by aligning itself with the Common Norms guidelines.

Under modified scheme, various IT measures such as Direct Benefit Transfer, Aadhaar linkage of trainers and trainees, Biometric attendance of candidate, SMART portal based Accreditation & Affiliation of TCs etc have been ensured for promoting transparency and accountability. All candidates are provided the course curriculum booklet along with the customized Induction kit. Under the scheme, focus on employment has been significantly enhanced. Scheme incentivizes Training Centers (TCs)/ Training Partners (TPs) for facilitating placement of the trained candidates. TCs are mandated to organize placement/rozgar melas every six month with the support of Sector Skill Council. Further, the reimbursement of last 20% of training cost to TCs would be made only after wage employment or self employment to at least 70% of the trained candidates. Additionally, there is a special provision in the scheme to provide post placement support to women, PwDs and candidates from special areas (LWE, North East region and J&K).

Further, Ministry review PMKVY 2016-20 scheme periodically through PMKVY Steering Committee, PMKVY Executive Committee, PMKVY Review Meetings, PMKVY Monitoring Committee, Oversight through PMKVY BI tool etc.

(b) State-wise list of operational Short Term Training Centers under PMKVY 2016-20 is given at **Annexure**.

Annexure

State-wise list of operational Short Term Training Centers under PMKVY 2016-20 is as follows:

S. No.	State/UT	No. of TCs
1.	Andhra Pradesh	143
2.	Assam	102
3.	Bihar	231
4.	Chandigarh	9
5.	Chhattisgarh	75
6.	Delhi	223
7.	Goa	3
8.	Gujarat	133
9.	Haryana	749
10.	Himachal Pradesh	57
11.	Jammu and Kashmir	152
12.	Jharkhand	75
13.	Karnataka	101
14.	Kerala	130
15.	Madhya Pradesh	582
16.	Maharashtra	189
17.	Manipur	9
18.	Meghalaya	9
19.	Nagaland	5
20.	Odisha	177
21.	Puducherry	11
22.	Punjab	418
23.	Rajasthan	1004
24.	Sikkim	3
25.	Tamil Nadu	368
26.	Telangana	166
27.	Tripura	28
28.	Uttar Pradesh	1304
29.	Uttarakhand	100
30.	West Bengal	196
TOTAL		6752
